

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 9108-JK (LD) of 2026

DATED:- 24 - 07 - 2026

Sanction is hereby accorded to the appointment of Officer's of Forest Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition,if any, pending before Hon'ble Supreme Court of India / Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to the Government

Dated:- 24.07. 2026

No:-LAW-OIC/7/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, Forest Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner /Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Annexure to the Government Order No.-9108 - JK(LD) of 2026 dated 24.07.2026

S.No	Title of the case	OIC
1	WP(C) 2305/2024 titled Mohammad Yousuf Ganie V/s. MD JKFDCL	Shri Mohammad Rafi Khan, DGM (Adm)
2	WP(C) 1475/2024 titled Mumtaz Ahmad Rather V/s. MD FDCL	Shri Mohammad Rafi Khan, DGM (Adm)
3	SWP 1637/2024 titled Showkat Ali Dar & Ors. V/s. MD JK SFC	Shri Mohammad Rafi Khan, DGM (Adm)
4	WP(C) 1892/2024 titled Mohd Sultan Beigh V/s. DM JK SFC	Shri Mohammad Rafi Khan, DGM (Adm)
5	WP(C) 1213/2025 titled Gh Mohd Khanday V/s. JK SFC	Shri Mohammad Rafi Khan, DGM (Adm)
6	WP(C) 1987/2024 titled Hafizullah & Ors V/s. MD JKFDCL	Shri Mohammad Rafi Khan, DGM (Adm)
7	WP(C) 1635/2024 titled Gh. Ahmad Ganie V/s MD JKFDCL	Shri Mohammad Rafi Khan, DGM (Adm)
8	WP(C) 2943/2024 titled Nisar Ahmad Sheikh V/s MD JKFDCL	Shri Mohammad Rafi Khan, DGM (Adm)
9	WP(C) 3074/2024 titled Ab Hamid Sofi V/s. MD FDCL	Shri Mohammad Rafi Khan, DGM (Adm)
10	OA. 1773/2025 titled Mohd Ayoub Sohil V/s. MD FDCL	Shri Abhijeet Joshi, DCF GM (Adm)

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